## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:49 ANSWERED ON:19.11.2009 RAILWAY SAFETY REVIEW COMMITTEE Antony Shri Anto;Satpathy Shri Tathagata

## Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have constituted a Railway Safety Review Committee (RSRC) headed by Justice H.R. Khanna;

(b) if so, the details of the recommendations made by the Committee;

(c) whether the recommendations made by the RSRC have been fully implemented;

(d) if not, the reasons therefor;

(e) whether the Railway staff will be made aware of such recommendation for enhancing safety of trains; and

(f) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) Railway Safety Review Committee (RSRC) headed by Mr. Justice H.R. Khanna was set up in 1998 and Committee submitted its Part I Report in August 1999 and Part II in February 2001. The Committee made 278 recommendations.

(c) Out of 239 recommendations accepted (fully or partially), 208 have been implemented. Balance 31 are under implementation.

(d) The recommendations related to retirement age, allowances, educational qualifications for recruitment, incentives, amendment to Trade Union Act, reduction of staff strength, not to make appointments on compassionate grounds to posts in Safety category, etc. were not found feasible for implementation. Implementation of remaining 31 recommendations is at various stages depending upon availability of resources and success of trials etc.

(e) & (f) Policies framed in line with accepted/partially accepted RSRC recommendations are circulated to Zonal railways by office orders, circulars, letters issued for implementation through the officers/senior subordinates and staff of each Railway administration.